

Panic button on buses

87. SHRI D. KUPENDRA REDDY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government plans to make it mandatory that all public buses in the country need to have panic buttons on board;

(b) if so, the details thereof and the reasons therefor; and

(c) to what extent this would benefit the public bus commuting passengers and the steps taken by Government to create awareness among the public about this move?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (c) Government has issued draft notification number G.S.R. 478(E) dated 2nd May 2016, regarding fitment of Vehicle Location Tracking Device, CCTV Surveillance System and Alert Buttons on transport vehicles. According to this notification it is compulsory for all the transport vehicles to be equipped with one or more panic/emergency buttons which would be fitted by the manufacturer or their dealer or the respective operator. Inputs from pressing of emergency button like location of vehicle can be used to alert emergency teams for providing immediate assistance to prevent any untoward accident.

Removal of black spots from NHs in Telangana

88. SHRI DEVENDER GOUD T.: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that road accident black spots on National Highways in Telangana have been identified based on fatalities from 2011 onwards and upto 2014;

(b) if so, the details of black spots on each of the National Highway identified, National Highway-wise; and

(c) what steps the Ministry has taken to remove these black spots?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI. RADHAKRISHNAN P.): (a) Yes, Sir.

(b) and (c) Road accident black spots on National Highways across the country including those in the State of Telangana were identified based on fatality data of 2011, 2012, 2013 and 2014 furnished by State Police authorities. Details of identified road accident black spots in the State of Telangana are give in Statement (*See below*)

and are also placed on Ministry's website. Ministry issued guidelines for investigation of black spots and framing of proposals for their rectification. Survey investigations are being carried out by the executing agencies at the identified black spots.

Statement

Details of identified road accident black spots in the State of Telangana

Sl. No.	NH No.	No. of road accident black spots
1.	30	1
2.	44	37
3.	63	5
4.	65	12
5.	163	10
6.	765	2
7.	NA	9
TOTAL		76

NA: NH No. Not available

Installation of safety devices on public transport vehicles

89. SHRI T. RATHINAVEL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has made it mandatory the installation of GPS or any other vehicle tracking device, alert button and CCTV cameras on all public transport vehicles;

(b) whether the transport vehicles with more than 23 seating capacity would need to have all the three features and vehicles with less than 23 seats must install vehicle tracking device and emergency button;

(c) whether Government had approved the first project under the Nirbhaya Fund for installation of the above in public transport vehicles in 32 cities in India; and

(d) if so, the progress made in this regard?

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